

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 07th May, 2014

No.HC.VII-168/2013/2608/A ### In partial modification of this Registry's Notification No. HC.VII-168/2013/2155/A , dated 09th April, 2014, in connection with Refresher Course Programme of the System Administrators (SAs)-cum-CIS Trainers, Hon'ble the High Court has been pleased to depute **Shri Utpal Kalita, Lower Division Assistant, O/o the District & Sessions Judge, Sonitpur, Tezpur to impart training at Bongaigaon, scheduled to be held on 10th & 11th May, 2014 in place of Shri Nilutpal Hazarika, Lower Division Assistant, O/o the Chief Judicial Magistrate, Golaghat.**

Further, Hon'ble the High Court has been pleased to depute **Shri Nilutpal Hazarika to impart training at Aizawl, scheduled to be held on 28th & 29th June, 2014, in place of Shri Utpal Kalita.**

They are to attend their respective venue, as per the modified arrangement, as mentioned above.

By order,

Sd/- K.S. Pathak


JOINT REGISTRAR (PM & P) / CPC

Memo NO. HC.VII-168/2013/2609 - 2627/A , Dated- 07.05.2014

Copy forwarded for information and necessary action to :-

1. Shri Talwant Singh, Member Judicial, E-Committee, Supreme Court of India.
2. Shri Ashok T. Ukrani, Member (Management & HR) E-Committee, Supreme Court of India.
3. The Registrar (Vigilance / Admn. / Judl.) Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. **The District & Sessions Judge, Sonitpur, Tezpur / Golaghat. They are requested to inform the concerned officials.**
6. **The District & Sessions Judge, Bongaigaon.**
7. **The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.**
8. **The District & Sessions Judge, Aizawl, Mizoram.**
9. The Joint Registrar, Judl. / Recruitment / Vig. / Admn.-I., Gauhati High Court, Guwahati.
10. **The Chief Judicial Magistrate, Golaghat.**
11. The OSD-cum-Joint Director (Officiating), Judicial Academy, Assam.
12. The Dy. Registrar (Finance), Gauhati High Court, Guwahati.
13. Shri Sumitav Saikia, Technical Director, NIC, Assam State Centre.
14. **The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati.**
15. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
16. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati for favour of His Lordship's kind information.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
18. **Shri Utpal Kalita, LDA, O/o the District & Sessions Judge, Sonitpur, Tezpur.**
19. **Shri Nilutpal Hazarika, LDA, O/o the Chief Judicial Magistrate, Golaghat.**
20. Office File.

(THE LIST IS NOT IN ORDER OF SENIORITY)



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